

[Shri K. C. Pant]

to the President (Hindi and English versions). [Placed in Library. See No. LT-5126/73.]

ANNUAL REPORTS ETC. FOR 1971-72 OF STATE FARMS CORPORATION LTD. NEW DELHI, U.P. STATE AGRO-INDUSTRIAL CORPORATION LTD. LUCKNOW, MAHARASHTRA AGRO-INDUSTRIAL DEVELOPMENT CORPORATION, MYSORE STATE AGRO-INDUSTRIES CORPORATION LTD. BANGALORE, HIMACHAL PRADESH AGRO-INDUSTRIES CORPORATION LTD., SIMLA AND NOTIFICATION RE. DISTRIBUTION OF FERTILIZERS.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)

I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1971-72

(ii) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-5127/73]

(2) Annual Report of the U.P. State Agro Industrial Corporation Limited, Lucknow, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-5128/73]

(3) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1971-72 along with the Audited

Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5129/73.]

(4) Annual Report of the Mysore State Agro-Industries Corporation Limited, Bangalore, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5130/73.]

(5) Annual Report of the Himachal Pradesh Agro-Industries Corporation Limited, Similar for the year 1971-72 along with the Audited Accounts. [Placed in Library. See No. LT-5131/73]

(6) A copy of Notification No. G.S.R. 285(E) (Hindi and English versions) published in Gazette of India dated the 29th May, 1973 regarding distribution of fertilizers, under sub-section (6) of section 3 of the Essential Commodities Act 1955 [Placed in Library. See No. LT-5132/73]

CERTIFIED ACCOUNTS OF ANIMAL WELFARE BOARD FOR 1971-72 AND NOTIFICATION RE DELHI MEERUT AND BULANDSHAHR MILK AND MILK PRODUCTS CONTROL ORDER, 1973

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH): Sir, I beg to lay on the Table—

(1) A copy of the certified Accounts (Hindi and English versions) of the Animal Welfare Board, Madras, for the year 1971-72, under sub-rule (4) of Rule 24 of the Animal Welfare Board (Administration) Rules, 1962. [Placed in Library. See No. LT-5133/73].

(2) A copy of Notification No. S.O. 229 (E) (Hindi and English versions) published in Gazette of India dated the

21st May, 1973 making certain amendments to the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5134/73].

**SHRI JYOTIRMOY BOSU:** The same thing applies to Shri Sher Singh.

**REPORT OF TARIFF COMMISSION RE. FIBRES AND YARNS INDUSTRY AND STATEMENT IN RELATION THERETO**

**THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):** Sir, on behalf on my colleague, Shri George, I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) (a) Report (1970) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarns—Synthetic Fibres and Yarns.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House [Placed in Library. See No. LT-5135/73].

(ii) (a) Report (1970) of the Tariff Commission on the Price Structure of Man-made Fibre Industry—Viscose and Acetate Filament Yarn and Staple Fibre.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House. [Placed in Library. See No. LT-5136/73].

(iii) (a) Report (1972) of the Tariff Commission on the Price Structure of Man-made Fibres and Yarn Industry—Viscose Stable Fibre Spun Yarn.

(b) A statement (Hindi and English versions) giving reasons for delay in laying the Report on the Table of the House [Placed in Library. See No. LT-5137/73].

(iv) (a) Report (1972) of the Tariff Commission on the Price Structure of Laminated Jute Goods. (Hindi and English versions).

(b) A statement (Hindi and English versions) on action taken by the Government on the above Report.

(c) A statement (Hindi and English versions) showing reasons for not laying the Report and Government's decisions on the recommendations contained in the Report within the period prescribed in the said Act. [Placed in Library. See No. LT-5137/73].

(2) Three statements (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the Reports mentioned at (i), (ii) and (iii) above (Placed in Library See No. LT-5138/73.)

श्री मधु सिन्घे (बांका) : अध्यक्ष महोदय, श्री जार्ज ने जो रपटें रखी हैं, मैं उन के बारे में कुछ कहना चाहता हूँ।

आप को मालूम है कि बजट सत्र के प्राक्करी दिन, 16 मई, को, मैंने आप की इजाजत से टैरिफ कमीशन की रपट का सबान उठाया था। उन में से चार रपटें श्री जार्ज साज सवन के सामने रख रहे हैं—दो तीन